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Title: Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Sir, on behalf of my colleague, Shri S.S. Palannimanickam, I beg to lay on the Table:

(1) A copy each of the following notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-

- (i) Notification No.137/2009-Customs published in Gazette of India dated the 11<sup>th</sup> December, 2009 together with an explanatory memorandum making certain amendments in the Notification No. 21/2002-Customs, dated the 1<sup>st</sup> March, 2002.
- (ii) Notification No. 138/2009-Customs published in Gazette of India dated the 11<sup>th</sup> December, 2009 together with an explanatory memorandum making certain amendments in the Notification No. 69/2004-Customs, dated the 9<sup>th</sup> July, 2004.
- (iii) Notification No. 139/2009-Customs published in Gazette of India dated the 11<sup>th</sup> December, 2009 together with an explanatory memorandum making certain amendments in the Notification No. 20/2006-Customs, dated the 1<sup>st</sup> March, 2006.

(Placed in Library, See No. LT-1266-A/15/09)

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